



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/7076/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Barpeta.

Dated Guwahati the 27th November, 2019.

Sub: **Casual leave .**

Ref:- Your letter No. DJB/3989/E , dtd. 23.11.2019.

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave for 2 (two) days on 06.12.2019 and 07.12.2019 along with station leave permission w.e.f. afternoon of 05.12.2019 (after Court hours) till the morning of 09.12.2019, has been granted/rejected. The Addl. District and Sessions Judge, Barpeta and in his absence, the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/1996(Pt.)/7077/1 dated 27.11.19
Copy to.

- ✓ 1. The Systems Analyst, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)